

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES
LOK SABHA

UNSTARRED QUESTION No. 2150

TO BE ANSWERED ON 28th July 2017 (FRIDAY)/ Shrawana 6, 1939 (Saka)
SBI Branches

2150. SHRI SHYAMA CHARAN GUPTA:

Will the Minister of FINANCE be pleased to state:

(a) the details of State Bank of India branches functioning at present in the country, State/UT-wise;

(b) whether the Government proposes to open new branches of the SBI and if so, the details thereof, State/UT-wise; and

(c) the steps being taken by the Government for full computerisation of the SBI branches along with better service facilities to the customers?

Answer

**The Minister of State in the Ministry of Finance
(SHRI SANTOSH KUMAR GANGWAR)**

(a) The details of branches of the State Bank of India (SBI) is in Annexure.

(b) Reserve Bank of India (RBI) has issued guidelines granting general permission to domestic scheduled commercial banks, including SBI, to open Banking Outlets without having the need to take permission from RBI in each case.

(c) SBI has apprised that all its branches are computerised.

Annexure to the Lok Sabha Unstarred Question No. 2150 for answer on 28.7.2017 raised by Shri Shyama Charan Gupta, MP regarding "SBI Branches".

Number of branches of State Bank of India

As on 30.06.2017

State / Union Territory	Number of branches
Andaman & Nicobar	24
Andhra Pradesh	1,535
Arunachal Pradesh	59
Assam	371
Bihar	988
Chandigarh	90
Chhattisgarh	397
Dadra & Nagar Haveli	3
Daman & Diu	6
Delhi	503
Goa	104
Gujarat	1,328
Haryana	675
Himachal Pradesh	364
Jammu & Kashmir	196
Jharkhand	594
Karnataka	1,895
Kerala	1,376
Lakshadweep	2
Madhya Pradesh	1,126
Maharashtra	1,925
Manipur	41
Meghalaya	103
Mizoram	44
Nagaland	68
Odisha	901
Puducherry	30
Punjab	1,054
Rajasthan	1,493
Sikkim	35
Tamil Nadu	1,365
Telangana	1,307
Tripura	66
Uttar Pradesh	2,331
Uttarakhand	444
West Bengal	1,285
Total	24,128

Source: State Bank of India